

Serial No. of Order	Date of Order	Order with Signature	Office note as action (if any) taken on order
25	13.8.96	<p>A copy of the written submissions of the applicant may be handed over to Shri P.N.Mohapatra. Call after two weeks.</p> <p><i>or hand</i></p> <p>MEMBER (ADMINISTRATIVE)</p>	
26	28.8.96	<p>The applicant is not present. Copy of the written submissions has not been handed over to Shri P.N.Mohapatra. The same may be handed over to Shri Mohapatra. Call it after one month.</p> <p><i>or hand</i></p> <p>MEMBER (ADMINISTRATIVE)</p>	
27	10.10.96	<p>The reaction of the applicant in the communication sent to the Registrar on 30.7.1996 is not maintainable. There is no need to proceed any further with this case and accordingly it is dropped. Shri P.N.Mohapatra, Additional Standing Counsel is present on behalf of the Respondents and heard.</p> <p><i>or hand</i></p> <p>MEMBER (ADMINISTRATIVE)</p>	